## 2

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTI	HA PADMANABHA SWAMY, MEM	IBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/6/2016	*
NAME OF THE PETITIONER(S)	: Marg Ltd + 3	
NAME OF THE RESPONDENT(S)	: Karaikal Port Pvt Ltd + 8	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
2) Rajandran Raghavan	R2 10 K5	Shand Malis
)S. INDUMBTHIRAVI N. SHARMILA	Counsel for Endian Bank (R6)  Counsel for 8th Respondent	M. Shaomlo
DEV ESHWAAR.J	Counsel for Kerraikal por	rt J.D.J
Mls. Shivakumar & Suresh	Council for Petition	er ballay

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioners prayed time stating that there is a chance for settling the matter between the parties and the process has already commenced. He prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc